

लगता है, उनका व्हीकल वैस्ट बंगाल में नहीं जा सकता है, जिससे माल के लाने-लेजाने में बहुत दिक्कत होती है। इस कठिनाई को देखते हुए केन्द्र का जो मोटर व्हीकल एक्ट है, वह वहां पर लागू हो, इस संबंध में आप कोई पहल करेंगे ?

श्री चांद राम : जैसा मैंने अभी बर्ज किया है कि हमको कोई ऐतराज नहीं है। हमारी मिनिस्ट्री ने होम मिनिस्ट्री को लिखा है। हम एक्ट वहां पर लागू करने के लिये राजी हैं, बसतों कि वहां की सरकार ऐसा चाहे। जहां तक वेस्ट बंगाल की बात है, सिलिगुड़ी और दूसरे हिस्सों में माल लाने-लेजाने के लिये एक इन्टर स्टेट एग्जिमेंट वैस्ट बंगाल के साथ हुआ था और उस एग्जिमेंट के तहत वहां पर यातायात चल रहा है।

MR. SPEAKER : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Two Year Medical Course

*65. SHRI JAGDISH PRASAD MATHUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether there is any proposal under consideration of Government to introduce a two year medical course in place of present system of medical education ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY) : Some suggestions have been received from time to time, but there is as yet no concrete proposal under the consideration of Government to introduce such a course. In any case, it will not be in place of the present system.

Agitation in AIIMS

*67. SHRI R. KOLANTHAIVELU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the full facts behind the reported agitation in the All India Institute of Medical Sciences over Selection Committee and other matters ; and

(b) the steps taken by Government to see that this premier Institute functions in a socially dedicated way to fulfil the objectives for which it was constituted ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY) : (a) The All-India Institute of Medical Sciences has stated that there has been no agitation in the Institute over the Selection Committee or any other matter. There is a solitary case of a writ-petition having

been filed by one Dr. M. M. Kapur, Associate Professor in the Department of Surgery in the Supreme Court challenging the constitution of the Standing Selection Committee and the validity of the appointment of the Director of the Institute. This writ petition had earlier been dismissed by the High Court of Delhi in limine and Dr. Kapoor has filed a special leave petition in the Supreme Court of India. The matter is *sub judice*.

(b) In pursuance of the recommendations contained in the 102nd Report of the Estimates Committee on Ministry of Health and Family Welfare, a Review Committee, under the Chairmanship of Shri T. A. Pai, M.P. has been appointed to go into the working of All India Institute of Medical Sciences, New Delhi and the Postgraduate Institute of Medical Education and Research, Chandigarh. One of the terms of reference of the Review Committee is to assess how far the Institute has achieved the objectives laid-down by the Act of Parliament.

Man Power Supply to Gulf Countries

*69. SHRI S. JAGANATHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that some countries have entered into comprehensive pacts with Gulf countries for man power supply ; and

(b) if so, whether Government of India also propose to enter into such pacts ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE) : (a) and (b). We know of a few cases where agreements for man-power supply had been entered into by others with Gulf countries. Government of India is also actively examining the question of concluding agreements on man-power supply with countries in the West Asian and North African region including the Gulf countries. In fact, an inter-ministerial group is currently engaged in evolving the draft of such comprehensive agreements.

Electrification of Delhi Ring Railway

*70. SHRI VIJAY KUMAR MALHOTRA : Will the Minister of RAILWAYS be pleased to state :

(a) the estimated expenditure to be incurred on the electrification of Delhi Ring Railway ;

(b) the provision made therefor in the current year Budget ; and